NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	8
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4499/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Prinjadarshan Reddy	Advocate	priyadarshavæddyk@	Ces Carlely
Karan Talwar	Advocale	Revartalwar agmily,	m.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Sri K. Priyadarshan Reddy along with Shri Karan Talwar learned counsel for the Petitioner. The learned counsel for the Petitioner requested one week time. Post the case on 11.12.2017

MEMBER (Technical)

Seshu

MEMBER (Judicial)